

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

CP/CA. No. 141(ND)/2016

**IN THE MATTER OF:**

M/s Ram Bihari Kaushik  
Vs  
Dadhikar Hotels Pvt. Ltd.

....            **PETITIONER**  
....            **RESPONDENT**

**SECTION:**

**Under Section 397/398**

**Order delivered on 28.07.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the PETIONER**

**:- Mr. Krishna Kumar, Advocate**

**For the RESPONDENT**

**:- Mr. Samay Maheshwari, Advocate**

**ORDER**

Learned Counsel for both the parties are present and request for adjournment.

Post the matter on 5<sup>th</sup> September 2017.

Sd/-

**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

Sd/-

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**